

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-06-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	BA 727/2020 in POCSO case 503/19	The State of Maharashtra - Wadala T T Police Station Vs Farid Akbar Chodhari	Hearing	
02	BA 690/2020 in RA 282/2020	The State- Mahim Police Station Vs Shahanwaz Aslam Khan	Hearing.	
03	Email BA in POCSO case 430/14	Ashok Kumar V/s Amboli P.stn	Hearing.	
4	POCSO BA 693/2020 in POCSO 463/18	The State of Devnar Police Station Vs Vasim Mohamad Asrar Kureshi		
5	INT BA in POCSO 177/19	Aniket Kamble V/s State	Order.	
6	ABA 2245/19	Rushabhkumar Mukeshbhai Patwa And 2 Others Vs State Tardeo Police Station	Order.	
7	BA 277/2020	The State of Bandra police		

	in RA 257/2020	Station. V/s Mohammed Iqbal Shaikh		
8	BA ---2020 in POCS 501/18	Navnath Jadhav V/s State		
9	POCSO 41/2020	The State of Maharashtra - Agridada Police Station Vs Mohammad Jishan Nazir Shaikh and other 01	Hrg.	
10	BA 833/2020 in RA 334/2020	Rahul Karva V/s State of Kanjurmarg P.stn	Hrg	
11	BA 834/2020 in RA 288/2020	Jitesh Rai V/s State.		